CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00034/2018

IN

ORIGINAL APPLICATION NO.170/00274/2017

DATED THIS THE 30TH DAY OF JANUARY, 2020

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Sri Ganesh Kumar Dwivedy,
Aged: 53 years,
S/o Sri Keshava Prasad Dwivedy,
Chief Signal & Telecom Engineer (Construction),
South Western Railway,
Bengaluru: 560 046

....Petitioner

(By Advocate Shri P. A. Kulkarni)

Vs.

- 1. Sri Susant Kumar Mishra, Secretary, Railway Board, Rail Bhavan, New Delhi 110 001
- Sri Vinod Kumar Yadav
 Chairman,
 Railway Board, Rail Bhavan,
 Raisina Road, New Delhi 110 001
- 3. Sri Ajay Kumar Singh General Manager, South Western Railway, Hubli 580 020

.....Respondents

(By Shri N. Amaresh, Counsel for the Respondents)

ORDER (ORAL) (HON'BLE DR. K.B. SURESH, MEMBER (J)

We heard both the learned counsels. This petition will not lie for the moment. Therefore, CP is dismissed but with liberty. Notices are discharged. No order as to costs.

> (C.V. SANKAR) MEMBER (A)

(DR.K.B.SURESH) MEMBER (J)

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Annexures referred to by the petitioner in CP No. 170/00034/2018

Annexure C1 Copy of the order dated 13.12.2017 in OA No. 274/2017

Annexure C2 Copy of the representation dated 03.01.2018

Annexures referred in MA No. 170/00282/2019

Annexure MA1 Copy of the order dated 14.03.2019 passed in WP No.

25215/2018

Annexure MA2 Copy of the representation dated 15.04.2019

Annexures referred in the Affidavit by the petitioner

Document No. 1 Copy of the Hon'ble Apex Court order reported in (1997) 8 SCC 89

Document No. 2 Copy of the Railway Board's order dated 29.07.2019

Annexures referred in the Affidavit by the respondents

Annexure-CR1 Copy of the judgment in (2001) 1 SCC 516

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